

12.50 hrs.

PAPERS LAID ON THE TABLE

Detailed Demands for Grants of Ministry of Commerce, for 1991-92 :—

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce for 1991-92.

[Placed in Library. See No. LT-234/91]

REVIEWS ON THE WORKING OF AND ANNUAL REPORT OF HANDICRAFTS AND HANDLOOMS EXPORTS CORPORATION OF INDIA LTD. FOR 1989-90 AND NATIONAL HANDLOOM DEVELOPMENT LTD. LUCKNOW FOR 1991-92 ETC.

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : Sir, I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English Versions) under sub-section (1) of Section 619A of the Companies Act, 1956 :—

- (a) (i) Review by the Government on the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1989-90.
- (ii) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-235/91]

- (b) (i) Review by the Government on the working of the National Handloom Development Corporation Limited, Lucknow, for the year 1990-91.

(ii) Annual Report of the National Handloom Development Corporation Limited, Lucknow, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English Version) showing reasons for delay in laying the papers mentioned at (a) (1) above.

[Placed in Library. See No. LT-236/91]

- (3) (i) A copy of the Annual Report (Hindi and English Versions) of the Wool and Woollens Export Promotion Council, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English Versions) by the Government on the working of the Wool and Woollen Export Promotion Council, for the year 1989-90.

- (4) A statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-237/91]

Notifications under Major Port Trust Act, 1963 and Merchant Shipping Act, 1958 etc.

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH YTLER) : Sir, I beg to lay on the Table :—

- (1) A copy each of the following Notifications (Hindi and English Versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963 :—

(i) G.S.R. 167(E) published in the Gazette of India dated the 20th March, 1991 approving the Madras Port Trust (Recruitment of Heads of Departments) Regulations, 1991.